

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/216/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Kalvakuntla Sudhir Rao
UNDER SECTION	95 of IBC

**ORDER**

**Present:** Ld. Counsel Ms. M. Vazra Laxmi for the Petitioner.  
Ld. Counsel B. Lokeshwar Reddy for the Respondent.

It is stated by the Ld. Counsel for the Respondent that counter as well as objections have been e-filed. Let physical copy of the same be filed and copy of the same served on the Petitioner. **Matter is adjourned to 12.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**